

DETAILED DEMANDS FOR GRANTS OF MINISTRIES, REPORTS OF COMPTROLLER AND AUDITOR GENERAL FOR 1969-70 AND 1970-71.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table—

(1) A copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries for 1973-74:—

- (i) Ministry of Defence.
- (ii) Ministry of Finance.
- (iii) Ministry of Shipping and Transport.
- (iv) Ministry of Steel and Mines.

[Placed in Library. See No. LT-4591/73].

(2) A copy each of the following parts (Hindi version) of the Report of the Comptroller and Auditor General of India for the year 1969-70—Union Government (Commercial), under article 15(1) of the Constitution:—

Part VI—National Seeds Corporation Limited.

Part VII—Pyrites, Phosphates and Chemicals Limited.

Part X—Appraisal of the working of the Fertilisers and Chemicals, Travancore Limited.

Part XII—Individual Irregularities noticed in the Undertakings not taken up for comprehensive appraisal by the Audit Board and a resume of the Reports of the Company Auditors.

(3) A copy of the Report (Hindi version) of the Comptroller and Auditor General of India for the year 1970-71—Union Government (Commercial) Part I, under article 15(1) of the Constitution.

[Placed in Library. See No. LT-4592/73].

ANNUAL REPORT OF HIMACHAL PRADESH AGRO-INDUSTRIES CORPORATION FOR 1970-71

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Himachal Pradesh Agro-Industries Corporation Limited, Simla, for the year ended on 31st March, 1971 along with the Audited Accounts, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-4593/73].

ANNUAL REPORT OF N.C.E.R.T FOR 1970-71

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1970-71.

[Placed in Library. See No. LT-4594/73].

1251 hrs.

HOMOEOPATHY CENTRAL COUNCIL BILL

(i) REPORT OF JOINT COMMITTEE

DR. SANKATA PRASAD (Mishrikh): I beg to lay on the Table a copy of the Report of the Joint Committee on the Bill to provide for the Constitution of a Central Council of Homoeopathy and the maintenance of a Central Register of Homoeopathy and for matters connected therewith

(ii) EVIDENCE

DR. SANKATA PRASAD: I beg to lay on the Table a copy of the record of evidence (Volumes I and II) tendered before the Joint Committee on the Bill to provide for the constitution of a Central Council of Homoeopathy and the maintenance of a Central Register of Homoeopathy and for matters connected therewith.